

capacity constraints on account of increasing passenger and freight traffic on certain railway sectors, granting of blocks for maintenance purpose as well as for increasing line capacity, diversions due to accidents, leading to rescheduling, adverse weather conditions such as fog, excessive rains leading to water logging and breaches of tracks, natural calamities such as cyclonic weather conditions, heavy road traffic at level crossing gates across the Indian Railways network, multi faceted law and order problems, Bandhs, miscreant activities such as theft of Railway assets, mid-section run over cases involving cattle, humans and incidents such as doctors attending sick passengers etc.

Train accidents

1576. SHRI RAJ BABBAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of train accidents which took place during the last three years, including the current year, year-wise and Zone-wise;

(b) whether any investigation/inquiry has been conducted in the matter; and

(c) if so, the details thereof and the outcome of these investigations/inquiries?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Zone-wise and year-wise number of consequential train accidents over Indian Railways during the last three years *i.e.* 2014-15, 2015-16, 2016-17 and the current year from 1st April, 2017 to 30th June, 2017 are given below:—

Railways	2014-15	2015-16	2016-17	2017-18 (up to 30.06.17)
Central	10	7	7	3
Eastern	4	4	7	0
East Central	19	12	17	1
East Coast	8	2	7	0
Konkan	4	1	1	0
North Central	7	4	7	2
North Eastern	14	9	3	1
Northeast Frontier	4	4	8	0
North Western	11	11	4	0
Northern	20	20	14	3
South Central	4	2	1	2
South Eastern	6	4	2	0

Railways	2014-15	2015-16	2016-17	2017-18 (up to 30.06.17)
South East Central	1	3	5	0
South Western	11	8	3	1
Southern	2	6	8	2
West Central	3	2	2	0
Western	7	8	8	0
Metro Kolkata	0	0	0	0
TOTAL	135	107	104	15

(b) and (c) All consequential train accidents on Indian Railways are inquired into either by Commissioner of Railway Safety (CRS) under the Ministry of Civil Aviation or Departmental Inquiry Committee of the Railway. Out of the above 361 accidents, 31 accidents have been inquired by the Commission of Railway Safety and balance have been inquired into by the Departmental Inquiry Committees of the zonal railways.

Of the 361 train accidents, investigations have been completed in 356 cases. Based on the findings of the inquiry reports, 185 accidents were caused due to failure of Railway Staff, 123 were due to failure on the part of other than Railway staff, 10 due to failure of equipment, 07 due to Sabotage, 25 due to the Incidental factors and 4 accidents occurred due to the combination of factors, and in 2 cases none has been held responsible.

Cancellation and deviation of trains

1577. SHRI MD. NADIMUL HAQUE: Will the Minister of RAILWAYS be pleased to state:

(a) the details of the number of trains cancelled or deviated due to accident, bad weather or some other reason, since 2014 year-wise;

(b) the details of the reimbursement processed when an alternative option of travel was not provided to the passengers, since 2014, year-wise; and

(c) the details of the yearly loss to Railways due to cancellation and deviation of the trains because of accident, bad weather or some other reason, since 2014?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) The details of the number of Mail/Express trains cancelled